

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 22/2020-Customs (N.T./CAA/DRI)

New Delhi, dated 20.03.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby makes the following amendment in the Notification No. 11/2017-Customs (N.T./CAA/DRI) dated 13.10.2017 read with Notification No. 18/2018-Customs (N.T./CAA/DRI) dated 05.09.2018, published vide S.O. 3321 (E) dated 13.10.2017 and S.O. 4283 (E) dated 05.09.2018 respectively.

In the Notification No. 11/2017-Customs (N.T./CAA/DRI) dated 13.10.2017, against serial number 3, in column 3 for the words, “C. No. VIII/ICD/6/TKD/SIIB-Exp/DRI-SCN/13/16 dated 30.03.2016” and “C. No. VIII/6/ICD/PPG/SIIB/GDM/27/2016 dated 31.03.2016 read with corrigendum dated 06.04.2016”, “C. No. VIII/ICD/6/TKD/SIIB-Exp/DRI-SCN/13/16 dated 30.03.2016 read with Addendum dated 22.10.2019” and “C. No. VIII/6/ICD/PPG/SIIB/GDM/27/2016 dated 31.03.2016 read with corrigendum dated 06.04.2016 and read with Addendum dated 30.07.2019” respectively shall be substituted.

[F. No. DRI/HQ-CI/50D/CAA-10/2017-CI]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:-

1. Commissioner of Customs (Export), Inland Container Depot-Tughlakabad, New Delhi.
2. Joint/Additional Commissioner of Customs O/o Commissioner of Customs (Export), Inland Container Depot-Tughlakabad, New Delhi.
3. Joint/Additional Commissioner of Customs (Export), ICD-Patparganj & other ICDs, Delhi.
4. Deputy Director (CI), C-Cell, DRI(Hqrs.), New Delhi with the request to inform all the noticees to the show cause notices regarding the issue of present notification.